

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

27. C.P. -1676(66-MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.06.2018**

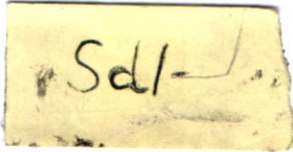
NAME OF THE PARTIES: BNP Paribas Asset Management India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 OF COMPANIES ACT, 2013

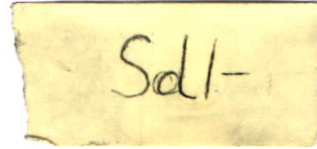
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**Order**

Petition admitted, returnable by 19.09.2018.



V. NALLASENAPATHY  
Member (Technical)



BHASKARA PANTULA MOHAN  
Member (Judicial)